

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1305/2019 IN  
PETITION NUMBER : CP/1275/IB/2018  
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA & 3 ORS  
NAME OF THE RESPONDENT(S) : ANEETHA SUBRAMANIAM (RP) (KARUR KCP  
PACKAGINGS LTD) & 1 ORS  
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	K. Ramesh	Rep Karur KCP & Respondents	petitioner
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	H. Karthik Seshadri Skandha Aditya P.R	Counsel for 2nd Respondent	PRSL up
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	AVINASH KRISHNAN RAVI JERIN ABU	Counsel for Respondent 1	
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**ORDER**

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on **30.03.2020**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)